

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. -3632/01]

REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

श्री रमा शंकर कौशिक (उत्तर प्रदेश): मैं सरकारी आश्वासनों संबंधी समिति का तिरपनवां प्रतिवेदन (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT AND TOURISM

SHRI SATISH PRADHAN (Maharashtra) : I present the Forty-eighth, Forty-ninth, Fiftieth, Fifty-first and Fifty-second Reports {in English and Hindi} of the Department-related Parliamentary Standing Committee on Transport and Tourism on Demands for Grants (2001-2002) of the (i) Department of* Tourism (ii) Department of Culture (iii) Ministry of Civil Aviation (iv) Ministry of Road Transport & Highways and (v) Ministry of Shipping respectively.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI SURENDRA KUMAR SINGH (Chhattisgarh) : I present the Seventy-fourth Report on the Constitution (Ninety-first Amendment) Bill, 2000 (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs.

EVIDENCE TENDERED BEFORE THE DEPARTMENT- RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI SURENDRA KUMAR SINGH (Chhattisgarh) : I lay on the Table the Evidence tendered before the Department-related Parliamentary Standing Committee on Home Affairs on the Constitution (Ninety-first Amendment) Bill, 2000.